To

1. Member (Customs)
2. All Custom Commissionerates
3. Members of Trade

Sub: Corrigendum to Trade Notice No.06/2019-20 dated 16th April, 2019

Reference is invited to Trade Notice No.06/2019-20 dated 16th April, 2019 laying down modalities for import of Peas/ Pigeon Peas/ Toor Dal/ Moong Dal and Urad Dal for the fiscal year 2019-2020. In the matter, it has been brought to the notice of this Directorate that a typographical error has occurred in the aforementioned Trade Notice as there has been an interchange in HSN Codes of Urad and Moong. Since, consequent to the Notice inviting applications, import authorizations have been issued for Urad, Moong and Tur dal based on the HSN Codes appearing in the aforementioned Trade Notice; via this Trade Notice, attention of Custom Officers assessing the bill of lading is drawn to read the HSN codes appearing in these import authorizations as under:

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Product</th>
<th>Incorrect HSN Code mentioned in the Trade Notice No.6</th>
<th>HSN Code to be read as</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Urad</td>
<td>0713 31 90</td>
<td>0713 31 10</td>
</tr>
<tr>
<td>2.</td>
<td>Moong</td>
<td>0713 31 10</td>
<td>0713 31 90</td>
</tr>
</tbody>
</table>

2. Further, it is also brought to notice that in some of these authorizations, issued for import of Pulses as per minutes of the meeting dated 12.06.2019, the word “transferrable” has appeared inadvertently, and it must be read as “non-transferrable”. Custom Authorities are requested to take necessary action accordingly.

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